

Seventeenth Loksabha

an>

Title: Regarding prevention of illegal mining in Jharkhand-laid.

SHRI JAYANT SINHA (HAZARIBAGH): The Jharkhand Minerals (Prevention of Illegal Mining, Transportation and Storage) Rules, 2017 provides for registration of dealers, transport challans, and strict penalties in case of contravention of the Rules. However, failure of the State Government in implementing these Rules is leading to unabated illegal mining. Recently, 4 people died in an illegal mining incident in Kodarma district. Also, the frequent instances of illegal sand mining from the Gawai and Damodar rivers highlight the failure of the state machinery. These incidents have occurred in the monsoon season when there is a ban by the National Green Tribunal on sand mining activities given the ecologically sensitive nature of the terrain. Because this issue needs urgent intervention, I would like to draw the attention of the Government to the State Government's inefficient handling, a situation that has caused major loss of life and resources besides compromising ecological balance.